

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/622/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari, Assam.

Dated Guwahati the th 19 January, 2023

Sub: **Casual leave.**

Ref:- Your letter No.FC.NLB/08/2019/07, dtd. 11.01.2023

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **Restricted holiday on 27.01.2023 and casual leave on 30.01.2023 along with station leave permission, from the evening of 26.01.2023, till the morning of 01.02.2023.** The Counsellor, Family Court, Nalbari and in her absence the Chief Judicial Magistrate, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-165/2014/624-625/A, dated , 19-01-2023

Copy forwarded for information to:

1. The Chief Judicial Magistrate, Nalbari.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) _{10/1}